

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 66/BB/2017	For hearing IA 297/19 & IA 383/19	Sec 7 of I&B code 2016	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Maneesha Kongovi advocate for Liquidator Sanjay Kumar Mishra, Liquidator

ADVOCATE FOR PETITIONER/s:

SINDHU S RAO

ADVOCATE FOR PETITIONER

FOR CYRIL AMARCHAND MANGALDAS



ADVOCATE FOR RESPONDENT/s:

*Advocate Maneesha
for Liquidator
Maneesha Kongovi for Agm Partners*

ORDER

Heard Shri Sindhu.S.Rao, learned Counsel for Petitioner and learned Counsel for Liquidator is present. Issue notice to the Respondent. Registry is directed to prepare the notice and learned Counsel for Petitioner is permitted to collect the notice and serve it personally on the Respondents of the Company as well as the Company and file proof of service in the Registry well before the next date of hearing . Post the case on **11.11.2019**


MEMBER(T)


MEMBER(J)